## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1400/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES:

Sanjeev Gupta Global Advertisers

Ashvi Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME DESIGNATION

M. G. Agre Adv. for Petitioner

Harsh Gokhale Adv. for Respondent

## ORDER

## C.P. No. 1400/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of both the sides are present. 1.
- The name of the IRP yet to be proposed. However, on the other hand 2. from the side of the Respondent, the Learned Counsel has stated that some Settlement is expected in this case. Hence seeking time.

to 21.12.2017.

Bhaskara Pantula Mohan

Member (Judicial) 20.11.2017.

Member (Judicial)

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